

formation of religious, communal and sectoral political parties."

The motion was adopted.

SHRI THAMPAN THOMAS : I introduce the Bill.

15.40 hrs.

CONSTITUTION (AMENDMENT) BILL*
[English]

(Insertion of new articles 4A, 4B and 4C, etc.)

SHRI SHANTARAM NAIK (Panaji) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

SHRI SHANTARAM NAIK : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
[English]

(Amendment of Eighth Schedule)

SHRI SHANTARAM NAIK (Panaji) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

SHRI SHANTARAM NAIK : I introduce the Bill.

15.41 hrs.

PREVENTION OF INSULTS TO NATIONAL HONOUR (AMENDMENT) BILL*

[English]

(Amendment of Section 2)

SHRI SHRIPATI MISHRA (Machhlishahr) : I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971"

The motion was adopted.

SHRI SHRIPATI MISHRA : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
[English]

(Substitution of new article for article 371)

SHRI BANWARI LAL PUROHIT (Nagpur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

SHRI BANWARI LAL PUROHIT : I introduce the Bill.

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